

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-315  
IB-1938(ND)2019

IN THE MATTER OF:

M/s. BSE Ltd.  
Vs.  
M/s IFL Promoters Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 09.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)  
HON'BLE MEMBER (JUDICIAL)


MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

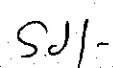
PRESENT:

For the Applicant :  
For the Respondent :

ORDER

None present on behalf of the parties. In the interest of justice,  
adjourned to 31.10.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)